

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th January, 2012

NO.HC.VII-10/2012/ 366 /A. The Sessions Division with Head-quarters shown against Shri Tarkeswar Lohar, Additional District and Sessions Judge, Dibrugarh (under order of transfer and posting as District and Sessions Judge, Golaghat), vide High Court Notification NO.HC.VII-10/2012/296/A dated 20.01.2012, may be read as follows:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Tarkeswar Lohar	Golaghat	Golaghat

By order,
Sd/- A. Barthakur
REGISTRAR (VIGILANCE)

MEMO NO.HC.VII-10/2012/ 367 - 380 /A.

Dated 25.01.2012